# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

## 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

# **DAILY CAUSE LIST DATED 19.02.2024**

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

Click here to join VC:

https://nclatvc.webex.com/meet/registrarcourt

#### For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1116 of 2024 in Comp. App. (AT) (Ins) No of 2024	Greater Noida Industrial Development Authority (Through its Manager) Vs. Nilesh Sharma RP, Today Homes & Infrastructures Pvt. Ltd.	Pankaj Pandey
2.	I.A. No. 1118 of 2024 in Comp. App. (AT) No of 2024	CA Natrajan Ramkrishna Vs. National Financial Reporting Authority	Prateek Khanna
3.	I.A. No. 1135 of 2024 in Comp. App. (AT) (Ins) No of 2024	Synergy Ventures Vs. Rudra Buildwell Projects Pvt. Ltd.	Shivam Kumar
4.	I.A. No. 1136 of 2024 in Comp. App. (AT) (Ins) No of 2024	Paresh Govindbhai Hirpara & Anr Vs. Prabhat Jain, RP of Vlkas Procon Pvt. Ltd	Palash S. Singhai
5.	I.A. No. 1156 of 2024 in Comp. App. (AT) No of 2024	Divya Rajesh Revankar Vs. Arihant Integrated Textiles Park Pvt. Ltd. & Ors.	Naman Joshi
6.	I.A. No. 1188 of 2024 in Comp. App. (AT) (Ins) No of 2024	Sunny Kr. Singh Vs. Sare Gurugram Pvt. Ltd. & Anr.	Tejas Chhabra
7.	I.A. No. 1189 of 2024 in Comp. App. (AT) (Ins) No of 2024	Aypols Polymers Pvt. Ltd. Vs. Suvama Fibrotech Pvt. Ltd.	CS S. Palanikumar
8.	I.A. No. 1201 of 2024 in Comp. App. (AT) (Ins) No of 2024	Amit Gupta Vs. Anil Kohli, RP For Dunar Foods Ltd.	Gyanendra Kumar

9.	I.A. No. 1208 of 2024	Vandana Garg,	Aalok Jain
	in Comp. App. (AT)	Rp of Raghuleela Builders Pvt. Ltd.	
	(Ins) No of 2024	Vs.	
		Mysore Petro Chemicals Ltd.	

Copy to: -

1. Notice Board

2. Website: <u>www.nclat.nic.in</u>

By order -sd/-

**Assistant Registrar**